

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.12.2023

COURT OF REGISTRAR

(VIRTUAL MODE)

11:30 A.M.

Click here to join VC:

<https://nclatvc.webex.com/meet/registrar-court>

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6017 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Ariisto Alert Resident Association Vs. Prestige Estates Projects Ltd. & Ors.	Ritesh Khare
2.	I.A. No. 6016 of 2023 in Comp. App. (AT) (Ins.) No. ___ of 2023	Ariisto Alert Resident Association Vs. Prestige Estates Projects Ltd. & Ors.	Rishi Sood

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar